					here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	23	155589200473	23	146796221941	53.05	0	8792978532	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	23	59959899814	22	47247071221	17.07	0	12712828593	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	5925	2010928513	29	1144070505	0.41	0	866858007	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	114	6420495917	67	1484367647	0.54	350392953	4585735317	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4149	84696958529	3056	80048394011	28.93	89644395	4558920123	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		10234	308677483246	3197	276720125325	100.00	440037348	31517320572	0	